

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 12055 of 2016

(Arising out of OIO-RAJ-EXCUS-000-PR-COM-25-27-16-17 dated 30/08/2016 passed by Principle Commissioner Customs, Excise and Service Tax-RAJKOT)

Dhamrmeshbhai Arvindbhai Davda

.....Appellant

Salesman M/s Hardik Enterprise, Plot No. 70,
Mira Industrial Dugyognagar,
Behind Aji Gidc, Ring Road,
Rajkot, Gujarat

VERSUS

Commissioner of C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat- 360001

APPEARANCE

None appeared for the Appellant

Shri Prashant Tripathi, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/ DECISION: 05.04.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 12047 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**